

Teimonlang Lamare & 4 Ors. Vs State Of Meghalaya & 6 Ors.

Court: Meghalaya High Court At Shillong

Date of Decision: Nov. 26, 2024

Hon'ble Judges: H.S. Thangkhiew, J

Bench: Single Bench

Advocate: W.G.R. Mihsill, N.D. Chullai, R. Colney

Judgement